

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/52/IB/2018  
PETITION NUMBER : TCP/10/(IB)/2017  
NAME OF THE PETITIONER(S) : GULFPETRO CHEM FZC  
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD  
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Vikram P Jaru Shwetha Vasudevan for T.K. Blaskar	Counsel for <del>Peta</del> Applicant	<u>Vikram</u>
2.	N.P. VISHY KUNATHR R. IRADIEER	Counsel for RP	<u>Inf</u>

ORDER

Counsel for both the parties are present and prayed for adjournment. At request, time is enlarged. Put up on 09.08.2018 at 10.30 A.M.

-81-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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